

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.**  
**CA. NO. 4/196/2016**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017**

**NAME OF THE COMPANY:** M/s. Rati Ispat Ltd.

**SECTION OF THE COMPANIES ACT:** 196

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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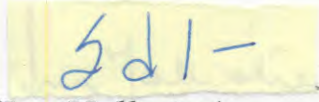
**Present:** None for the petitioner.

**ORDER**

Notices issued to the respondents at the given addresses have been returned back un-served with the report "left".

None is present on behalf of the petitioner.

Dismissed in default.

  
**(Ina Malhotra)**  
**Member Judicial**